

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15947/2006

(From the judgement and order dated 18/04/2006 in MA No. 69/2006 & FA No. 666/1996 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

UNITED INDIA INSURANCE CO. LTD.

Petitioner(s)

VERSUS

M/S. PAYARELAL NIRANJAN LAL

Respondent(s)

(With prayer for interim relief)

Date: 09/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. A.K.Deo,Adv.

Mr. Rajesh Dwivedi,Adv.

Mr. Ashok K. Mahajan,Adv.

For Respondent(s)

Ms. Shobha,Adv.

Mr. J.B.Prakash,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing the learned counsel for the parties for
some time the Court reserved its orders in this matter.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER